

(b) No amount has been released for Kerala as no MRTS project has been approved in the State of Kerala yet.

Mandatory permission by DMRC from statutory bodies

1236. SHRI ANIL MADHAV DAVE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Metro Rail Corporation (DMRC) has taken all mandatory permission from statutory bodies like the Delhi Urban Arts Commission (DUAC) and the Unified Traffic and Transportation Infrastructure (PLG & ENGG) Centre (UTTIPEC) before going ahead with new lines built after 2006;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Including Jodhpur, Bikaner and Kota under JNNURM

†1237. SHRI OM PRAKASH MATHUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is considering to include Jodhpur, Bikaner and Kota cities in Jawaharlal Nehru National Urban Renewal Mission (JNNURM) as proposed by Rajasthan Government;

(b) whether there is any proposal to increase the fund allocation for cities of Rajasthan; and

(c) by when Government proposes to release pending fourth instalment of Rs. 95.18 crores for UIG project in respect of Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The State Government of Rajasthan has proposed to include cities namely Jodhpur, Bikaner and Kota under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The Ministry mooted a proposal to include cities with population of 5 lakh and above as per 2001 Census as Mission cities. The cities namely Jodhpur, Bikaner and Kota have a population of more than 5 lakh. Due to constraint of resources, these cities could not be included in Urban Infrastructure and Governance (UIG) of JNNURM.

(b) No, Sir.

†Original notice of the question was received in Hindi.